

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO. 231/Chd/Hry/2017

In the matter of:

Frick India Ltd. & Ors.

...Applicants.

Present: Mr. P. Nagesh, Mr. Ashutosh Gupta and
Mr. Mohit Chaurasia, Advocates for the applicants.

The report of the Registrar of Companies, NCT of Delhi and Haryana is stated to have been received. List the matter for hearing on 27.10.2017. Notice be issued to the Registrar of Companies, NCT of Delhi and Haryana. The applicants are directed to collect notice from the Registry and send the same with the copy of the petition by Speed Post forthwith and to file affidavit of compliance along with postal receipt and track report of the Postal Department at least two days before the date fixed.

Sd/
(Justice R P Nagrath)
Member (Judicial)

September 22, 2017

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